

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(39) In C.P.(IB)-1374-(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.07.2019**

NAME OF THE PARTIES: Epigram
V/s
Swiss Entertainment Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. The Respondent is directed to file Reply and serve a copy on the other side.
Petitioner, if deem fit, to file Rejoinder.
3. Matter is listed for Hearing on **26.09.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

24.07.2019
Aah=